NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICI AL

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

a.y.Mur

) K. RA-MANANY Counsel for Respondent G. V. MOHAN KUMAR 2. Kumay-al Chopm Count for Pelishow

ORDER

Counsel for the petitioner present. Counsel for respondents present. Counsel for petitioner prayed time to send private notice to R1. Time extended at request with a direction to file proof of service of notice by way of an affidavit. Put up on 27.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)